

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).8 1 1 4 - 8 1 1 6 / 2 0 0 8

(From the judgement and order dated 2 6 / 0 9 / 2 0 0 7 in CR No. 7 1 / 2 0 0 5 & CR No. 7 2 / 2 0 0 5 & CR No. 7 3 / 2 0 0 5 of The HIGH C O U R T O F P A T N A)

M/S BACHA N T R A D E R S

Petitioner(s)

V E R S U S

S T A T E O F B I H A R & O R S.

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file additional documents and prayer for interim relief and office report)

W I T H S . L . P . (C) . . . C C N O . 5 3 0 1 - 5 3 0 3 o f 2 0 0 8
With IA 1- 3 (c/delay in filing SL P and office report)

Date: 0 2 / 0 5 / 2 0 0 8 These Petitions were called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E T A R U N C H A T T E R J E E
H O N ' B L E M R . J U S T I C E J . M . P A N C H A L

For Petitioner(s)

Mr. Mukul Rohtagi, Sr. Adv.
Mr. Gaurav Agrawal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the special leave petition as well as on the application for condonation of delay.

Tag with SL P (C)No. 1 6 5 2 6 / 2 0 0 5 .
List after ensuing summer vacation.

(A.D. Shar m a)
Court Master

(Phoolan Wati Arora)
Court Master